

# ORISSA HIGH COURT: CUTTACK

**e-Tender Notice of creation, supply, testing and training of 750 number of user licenses of Class-III level DSC (Digital Signature Certificate) with Encryption for all the Judicial Officers of the State**

**e- Tender Notice No. XXXIII-20/2016-21 -5194, Dated: 20.04.2021**

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court invites online bids in two bid systems (Technical & Financial) through State e-Procurement Portal <http://www.tendersodisha.gov.in> only from eligible bidders which are valid for a minimum period of 60 days from the date of opening for "creation, supply, testing and training of 750 number of user licenses of Class-III level DSC (Digital Signature Certificate) with Encryption for all the Judicial Officers of the State".

<b>Tender Fee to be submitted</b>	<b>Rs. 1,000/-</b> (Rupees one thousand only) in shape of Demand Draft drawn on any Bank as stipulated in Finance Department Circular No. 22460/F, Dt: 28.07.2017 in favour of "The Registrar (Judicial), Orissa High Court, Cuttack" payable at SBI Main Branch, Cuttack in <b>offline</b> mode.			
Name of the work	Availability of Tender online for bidding		Date & Time of Opening of Tender	Name & Address of the Officer inviting Tender
	From	To		
1	2	3	4	5
creation, supply, testing and training of 750 number of user licenses of Class-III level DSC (Digital Signature Certificate) with Encryption for all the Judicial Officers of the State	20.04.2021	12.05.2021	13.05.2021	Registrar (Judicial), Orissa High Court, Cuttack

Interested bidders may view and download the Tender document containing the detailed terms and conditions, from the Website viz. <http://tendersodisha.gov.in>.

High Court of Orissa, reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document or to reject any or all tenders without giving any notice or assigning any reason thereof.

  
20/4/2021  
**Registrar (Judicial)**